

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996/ 1262 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Susmita Phukan Khaund,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati, the 28th February, 2018.

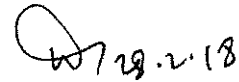
Sub:- **Restricted Holiday along with headquarter leave permission.**

Ref:- Your letters No. DJD/1186/18, dated 23.02.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 26.02.2018 on account of Bathou Puja along with headquarter leave permission w.e.f. the evening of 23.02.2018 till the evening of 24.02.2018 has been granted/~~rejected~~..

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

